

RAJYA SABHA

LIST OF BUSINESS

Monday, August 2, 2021

11 A.M.

PAPERS TO BE LAID ON THE TABLE

Following Ministers to lay papers on the Table, entered in the separate list: —

1. SHRI RAJ NATH SINGH for Ministry of Defence;
2. SHRI ANURAG SINGH THAKUR for Ministry of Information and Broadcasting and Ministry of Youth Affairs and Sports;
3. SHRI ASHWINI KUMAR CHOUBEY for Ministry of Environment, Forest and Climate Change;
4. GENERAL (RETD) V.K. SINGH for Ministry of Road Transport and Highways;
5. SHRI DANVE RAOSAHEB DADARAO for Ministry of Mines;
6. SHRI BHANU PRATAP SINGH VERMA for Ministry of Micro, Small and Medium Enterprises;
7. SHRI V. MURALEEDHARAN for Ministry of Parliamentary Affairs; and
8. SHRI AJAY BHATT for Ministry of Defence.

REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI PARTAP SINGH BAJWA

Dr. BANDA PRAKASH

Dr. VIKAS MAHATME to present the Two Hundred and Forty Seventh Report (in English and Hindi) of the Committee on Subordinate Legislation on the Statutory Orders Laid on the Table of the Rajya Sabha during its 253rd Session.

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMERCE

SHRI JUGALSINH LOKHANDWALA

SHRIMATI ROOPA GANGULY to present the 163rd Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Commerce on Action Taken by Government on the recommendations/observations of the Committee contained in its One Hundred and Fifty Eighth Report on 'Attracting Investment in Post-Covid Economy: Challenges and Opportunities for India'.

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING
COMMITTEE ON TRANSPORT, TOURISM AND CULTURE

SHRI T. G. VENKATESH

SHRI SAMBHAJI CHHATRAPATI to present the Two Hundred Ninety Seventh Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on 'Functioning of Airports Authority of India'.

STATEMENTS BY MINISTERS

1. SHRI ANURAG SINGH THAKUR to make a statement regarding Status of implementation of recommendations contained in the Three Hundred and Twenty-fifth Report of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports pertaining to the Department of Youth Affairs, Ministry of Youth Affairs and Sports.

2. SHRI PRAHALAD SINGH PATEL to make a statement regarding Status of implementation of recommendations contained in the Eleventh Report of the Department-related Parliamentary Standing Committee on Water Resources on Demands for Grants (2021-22) pertaining to the Department of Drinking Water and Sanitation, Ministry of Jal Shakti.

3. SHRI PANKAJ CHAOWDHARY to make a statement regarding Status of implementation of recommendations contained in the Twenty-fifth Report of the Department-related Parliamentary Standing Committee on Finance on Demands for Grants (2021-22) pertaining to the Ministry of Finance.

4. SHRI BHANU PRATAP SINGH VERMA to make a statement regarding Status of implementation of recommendations/observations contained in the Three Hundredth Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2020-21) pertaining to the Ministry of Micro, Small and Medium Enterprises.

MOTION FOR ELECTION TO THE COMMITTEE ON WELFARE OF
OTHER BACKWARD CLASSES

SHRI V. MURALEEDHARAN to move the following Motion:—

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate two Members from Rajya Sabha *vice* Shri K.K. Ragesh, retired from the Rajya Sabha on 21st April, 2021 and Shri B.L. Verma, appointed as Minister *w.e.f* 7th July, 2021, to associate with the Committee on Welfare of Other Backward Classes (OBCs) for the unexpired portion of the term of the Committee and do proceed to elect, in such manner as the Chairman may direct, two Members from amongst the Members of this House to serve on the said Committee.”

MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC ACCOUNTS

SHRI V. MURALEEDHARAN to move the following Motion:—

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate two Members from Rajya Sabha *vice* Shri Bhupender Yadav and Shri Rajeev Chandrasekhar, appointed as Ministers *w.e.f* 7th July, 2021, to associate with the Committee on Public Accounts for the unexpired portion of the term of the Committee and do proceed to elect, in such manner as the Chairman may direct, two Members from amongst the Members of this House to serve on the said Committee.”

#QUESTIONS

QUESTIONS entered in separate lists to be asked and answers given.

STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

SHRI AJAY BHATT to lay on the Table, a Statement (in English and Hindi) correcting the answer to Unstarred Question 654 given in the Rajya Sabha on the 26th July, 2021, regarding ‘Privatisation of Defence Establishments’.

LEGISLATIVE BUSINESS

Bill for Introduction

1. SHRI ARJUN MUNDA to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order 1950 to modify the list of Scheduled Tribes in relation to the State of Arunachal Pradesh.

The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2021.

ALSO to introduce the Bill.

Bill for consideration and passing

2. SHRI SARBANANDA SONOWAL to move that the Bill to promote economical and safe transportation and trade through inland waters, to bring uniformity in application of law relating to inland waterways and navigation within the country, to provide for safety of navigation, protection of life and cargo, and prevention of pollution that may be caused by the use or navigation of inland vessels, to ensure transparency and accountability of administration of inland water transportation, to strengthen procedures governing the inland vessels, their construction, survey, registration, manning, navigation and such other matters connected therewith or incidental thereto, as passed by Lok Sabha, be taken into consideration.

The Inland Vessels Bill, 2021.

ALSO to move that the Bill be passed.

NEW DELHI;
July 30, 2021.

DESH DEEPAK VERMA,
Secretary-General.

At 12 Noon.